

ITEM NO.26

COURT NO.6

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10744-10745/2019

(Arising out of impugned final judgment and order dated 14-02-2019 in WP No. 15661/2018 14-02-2019 in WP No. 11767/2018 passed by the High Court Of Judicature At Madras)

M/S CEE CEE AND CEE CEES

Petitioner(s)

VERSUS

K. DEVAMANI & ORS.

Respondent(s)

([TO BE TAKEN UP AT THE BOTTOM OF THE LIST])

Date : 19-11-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s)

Mr. Ankur Mittal, AOR

For Respondent(s)

Mr. S. Thananjayan, AOR
Mr. V. G. Pragasam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not taken up. List on 3.12.2019.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER